

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Crl.) No. 4162-68/2019 is to be listed before the Ld. Registrar Court.)

WITH

SLP(Crl) No. 4162-4168/2019 (II)

Date : 16-12-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Raman Yadav, Adv.
Mr. Patiraj Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Rohit K. Singh, AOR

For Respondent(s) Ms.Poonam Sikand, Adv.
Ms. Anshruta Maheshwari, Adv.
Mr. Iiin Saraswat, Adv.
Mr. Ansar Ahmad Chaudhary, AOR
Mr. Rohit K. Singh, AOR
Mr. Praveen Jain, AOR
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) No. 4162-4168/2019

In respect of sole Respondent in SLP(CRL)-4162-4167/19, petitioner shall comply order dated 5/8/19 of this court within fourweeks as a last chance.

In respect of sole respondent in SLP(CRL)-4168/19, petitioner shall file death certificate within a period of four weeks as a last chance.

List on 24.2.2020.

RAJIV KALRA
Registrar